

GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS
RAJYA SABHA
QUESTION NO 21.04.2010
ANSWERED ON

DECREASE IN INFILTRATION IN NORTH EASTERN STATES .

2795

SHRI RUDRA NARAYAN PANY

Will the Minister of COALHOME AFFAIRS be pleased to state :-

- (a) whether there has been a decrease in infiltration in North Eastern States after Bangladesh Prime Minister`s India visit;
- (b) whether there is any success in sending illegal Bangladeshis back; and
- (c) the impact, the agreement between the two countries can have on region`s development?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS

(SHRI MULLAPPALLY RAMACHANDRAN)

- (a): There is no specific input indicating changes in the pattern of infiltration in the North Eastern States after the visit of Bangladesh Prime Minister to India.
- (b): State Government/UT Administration have been empowered under section 3(2)(c) of the Foreigners Act 1946, to detect and deport foreign nationals illegally staying in India. Illegal staying Bangladeshis are send back under this provision. As per the available information, during 2004-08, 71553 Bangladeshis nationals were arrested in India, under various sections of the Foreigners Act for violating provisions of Immigration Control Rules & Regulations, and 91373 Bangladeshis nationals were deported.
- (c): The Joint Communique issued after the visit of the Bangladesh Prime Minister contained the blue print for future course of bilateral engagement in issues including Terrorism, Infiltration etc. Security cooperation and enhancement of economic linkages will have a favorable impact on overall bilateral relations which in turn is expected to increase regional cooperation and development.